

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.

Company Appeal No. 3/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dreams Multiplex Pvt. Ltd. -Vs- ROC, Odisha
Under Section	252 (3)

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) :

For Respondent (s) Mr. Ujwal Kumar, Company Prosecutor. (For ROC)

**ORDER**

There is no representation for the Petitioner. Ld. Company Prosecutor, Mr. Ujwal Kumar, appearing for ROC. Amendment is not carried out. Matter is adjourned to 12.06.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)